

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 390/95

Friday this the 17th day of March, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.A. Varghese, S/o Anthony,  
Labourer, Govt. of India Press,  
Koratty. .... Applicant

(By Advocate Mr. Babu Karukapadath)

Vs.

1. Director of Printing, Ministry of  
Urban Development, Govt. of India,  
B.Wing, Nirman Bhavan,  
New Delhi-11.
  2. The Manager,  
Govt. of India Press, Koratty.
  3. K.I. Antony, Bindery Assistant  
Govt. of India Press, Koratty.
  4. M.R. Bhaskaran -do-
  5. K.D. Jose -do-
  6. C.K. Urmila -do-
  7. K.J. Valsa -do-
  8. P.M. Francis -do-
  9. N.V. Leelamani -do-
  10. V.K. Subramanyan -do-
  11. K.J. Thomas -do-
  12. V.V. Varghese -do-
  13. A.M. Abdul Aziz -do-
  14. K.N. Sivasankaran -do-
  15. P.K. Gopinathan -do-
  16. P.A. Shahul Hameed -do-
  17. V.K. Vijayan Asst. Mechanic. -do-
  18. K. Davy, Offset Machine Attendant -do-
  19. Benchamin Varghese -do-
  20. O.A. Balan do- .... Respondents
- (By Advocate Mr. S. Radhakrishnan, ACGSC for R1&2)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

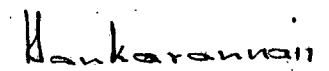
Applicant seeks a declaration that he is entitled to be promoted as "Offset Machine Attendant or Assistant Mechanic or Bindary Assistant". He submits that appointments continue to be made in violation of the Rules. We find that applicant has made A2 representation before second respondent voicing his grievances. Second respondent does not appear to have answered it in seventeen months. Public functionaries will do well to realise that representations made before them are intended to be disposed of and not kept in cold storage.

2. Applicant may make a fresh representation and forward it by registered post to second respondent. Second respondent shall pass a reasoned order thereon within six weeks of the date of receipt of the representation and communicate the order to applicant.

3. Application is disposed of with the aforesaid directions. No costs.

Dated the 17th day of March, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

Annexure A 2:

A true copy of representation submitted  
by the applicant to the 2nd respondent dated  
25-9-93.